

ITEM NO.10

COURT NO.16

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Transfer Petition (Criminal) No.88/2024

RUKMANI PRADHAN & ORS.

Petitioner(s)

VERSUS

PALLAVI LUDHRANI & ORS.

Respondent(s)

(With IA No.23004/2024 - EX-PARTE STAY and IA No. 23005/2024 -
EXEMPTION FROM FILING O.T.)

WITH T.P.(CrI.) No.89/2024 (II)

(With IA No.23311/2024 - EX-PARTE STAY and IA No.23312/2024 -
EXEMPTION FROM FILING O.T.)

Date : 04-07-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE UJJAL BHUYAN
(VACATION BENCH)

For Petitioner(s)

Ms. Meghna Singh, Adv.
Mr. Pradeep Nawani, Adv.
Youkteshwari Prasad, Adv.
Mr. Mukesh Kumar, Adv.
Mr. Akash, Adv.
Chanchal, Adv.
Mr. Rishi Kapoor, AOR

For Respondent(s)

Ms. Mukti Chowdhary, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Counsel appearing on behalf of the contesting parties have agreed to explore the possibility of an amicable resolution of the dispute between the parties through mediation. The parties shall accordingly appear before the Coordinator of the Supreme Court Mediation Centre on 16 July 2024 at 2.00 p.m.
- 2 List the Transfer Petitions in the third week of August 2024, awaiting the mediation report.

(CHETAN KUMAR)
A.R. -cum-P.S.

(POOJA SHARMA)
Court Master